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Title:Regarding withdrawl of 'The Road Transport and Safety Bill, 2014.

SHRI SANKAR PRASAD DATTA (TRIPURA WEST): Hon. Chairperson, Sir, due to anti-people and anti-workers' policy of the Central Government, the Road Transport and Safety Bill, 2014 has been brought. Today itself, lakhs of workers have gone on strike. This Bill is against the interest of the passengers, drivers and general public, and it will encroach upon the rights of the State Governments. Legislation and licensing will go to the private player. All the Central Trade Unions supported this strike. Hence, I urge upon the Government to withdraw this anti-workers and anti-people Bill. Thank you.